

Annexure-3

Name of the corporate debtor **Today Homes and Infrastructure Pvt. Ltd.**
 Date of commencement of CIRP: **31.10.2019**
 List of creditors as on **22.06.2024**

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

S No.	Name of Creditor	Details of claim		Details of claim						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt **	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in COC					
1	Deepak Katiyar	**	7513667	6213666	Unsecured Loan	No	No	No	0.05%	-	-	13,00,001	-	NIL
2	M/s Shree Resham Textiles Mills Ltd *	**	790142043	315741010	Unsecured Loan	No	No	No	2.74%	-	-	47,44,01,033	-	NIL
3	Sunder Sham Batra/Mohinder Batra	**	14455504	7253299	Unsecured Loan	No	No	No	0.06%	-	-	72,02,205	-	NIL
4	S.S.Batra & Sons(HUF)	**	19375752	9463308	Unsecured Loan	No	No	No	0.08%	-	-	99,12,444	-	NIL
5	MK Batra & Sons(HUF)	**	19375752	8419835	Unsecured Loan	No	No	No	0.07%	-	-	1,09,55,917	-	NIL
6	Majestic Builtwell Pvt Ltd	**	67045470	23875161	Unsecured Loan	No	No	No	0.21%	-	-	4,31,70,309	-	NIL
7	ARS Securities Pvt Ltd*	**	28084000	7360000	Unsecured Loan	No	No	No	0.06%	-	-	2,07,24,000	-	NIL
8	HT MEDIA LIMITED	**	70415449	62895343	Unsecured Loan	No	No	No	0.55%	-	-	75,20,106	-	NIL
TOTAL			1016407637	441221622					3.83%			57,51,86,015		

**	The claim was filed by the creditors on various date from the date of publication of Form A till the approval of resolution plan by the COC and as per the order of the Hon'ble NCLT and Hon'ble NCLAT
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Place New Delhi
 Date 22.06.2024